

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 402
IB/3232/ND/2019
IA/4604/ND/2021

IN THE MATTER OF:

Punjab National Bank	...	Applicant
Versus		
M/s Gurmohan Garments Pvt Ltd	...	Respondent

Order under Section 7 of IBC.

Order delivered on 23.03.2022

Coram:

SHRI DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:	Adv. Nupur Raut and Adv. A. Reyna Shruti along with Mr. Sharad Bhatnagar
For the Respondent :	Mr. Balvinder Ralhan, Advocate

ORDER

IA/4604/ND/2021

Mr. Sharad Bhatnagar, Senior Manager of Punjab National Bank appeared along with his Counsel and stated that he wants to withdraw this petition.

In view of the statement made by the Senior Manager of Punjab National Bank along with his Counsel, the present petition is **dismissed as withdrawn.**

File be consigned to record room.

—Sd—

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

—Sd—

DHARMINDER SINGH
MEMBER (JUDICIAL)